

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 3439
TO BE ANSWERED ON 4TH AUGUST, 2017**

STRESS TO DOCTORS

3439. SHRI JITENDRA CHAUDHURY:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government has taken note of survey data released by Indian Medical Association (IMA) regarding majority of Indian doctors felt stressed in their profession;
- (b) if so, the details thereof and reaction of the Government thereto; and
- (c) the corrective steps taken by the Government in this direction?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI FAGGAN SINGH KULASTE)**

(a) to (c): Health being a State subject, the primary responsibility to ensure security and other concerned of the doctors lies with the respective State Governments. As far as the Central Government Hospitals are concerned, efforts have been made by the Government to increase the number of doctors in accordance with the increase in patient load. Similarly, security personal has been increased regularly to ensure that the security of the working doctors is well placed. Further CCTVs installed in the Hospitals, Additional Marshals deployed and QRT formed to meeting any exigencies for emergency occurrence.

Advertisement regarding consequences of inflicting violence on doctors in public hospitals has been publicized containing the provisions of Indian Penal Code, 1860 as well as Delhi Medicare Service Personnel and Medicare Service Institutions (Prevention of Violence and Damage to Property) Act, 2008 within and around the Hospitals.